

GOVERNMENT OF INDIA
MINISTRY OF COAL

RAJYA SABHA
UNSTARRED QUESTION NO. 8
TO BE ANSWERED ON 17.07.2017

Policy for development/disinvestment of coal PSUs

8 . DR. V. MAITREYAN:

Will the Minister of COAL be pleased to state:

- (a) whether Government has initiated any new policies for overall development of Coal India Limited and its subsidiary companies and Neyveli Lignite Corporation Ltd.;
- (b) if so, details thereof and performance profit/loss of the companies for the years 2014-15, 2015 -16 and to till date;
- (c) whether Government has chalked out any strategy to disinvest Governments shares in certain loss making coal PSUs and also acquire certain PSUs by profit making PSUs;
- (d) if so, details thereof; and
- (e) MoU signed with foreign countries, foreign coal companies during last three years and its impact on supply and demand of coal in India?

ANSWER

**MINISTER OF STATE (IC) IN THE MINISTRY OF COAL, POWER ,NEW &
RENEWABLE ENERGY AND MINES**

(SHRI PIYUSH GOYAL)

- (a) & (b) Government keeps on reviewing performances and suggest various measures to Coal India Limited & NLC India Limited for overall development of NLC India Limited and Coal India Limited & its Subsidiaries. Some of these measures include coal linkage auction, regrading of mines, improved productivity measures through introduction of modern mining technologies and mining equipment, closing of unviable mines, various steps for improvement in safety in mining and improvement in environmental measures. Profit/loss of the companies for the years 2014-15, 2015 -16, for which audited annual results are available, are as under :-

(Rs in Crores)

Name of CPSE	Profit After Tax	
	2014-15	2015-16
Eastern Coalfields Limited	1139.40	868.02
Bharat Coking Coalfields Limited	763.14	768.20
Central Coalfields Limited	1770.61	1914.70
Northern Coalfields Limited	2134.17	2722.50
Western Coalfields Limited	313.14	296.60
South Eastern Coalfields Limited	3659.94	3247.80
Mahandi Coalfields Limited	3554.10	4184.72
Central Mine Planning Design Institute Limited	25.04	28.48
CIL (Standalone)	13383.39	16343.53
CIL (Consolidated)	13726.70	14274.33
NLC India Limited (Standalone)	1579.68	1204.15

(c) & (d) There are no loss making CPSE under Ministry of Coal, hence question does not arise. However, further disinvestment in Coal India Limited and NLC India Limited can be made from time to time as per DIPAM guidelines and SEBI regulations.

(e) No such MoU has been signed by Coal India Limited during last three years.
